

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1225
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

CORONARY CARDIAC UNIT

1225. SHRI C.S. PUTTA RAJU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up Coronary Cardiac Unit/ Dialysis unit and Trauma centre in all the block/panchayat levels of the country to take care of the patients of local areas;
- (b) if so, the details of the infrastructure and the procedures to set up such units indicating the conditions therein;
- (c) the details of the project proposals and budget along with the Centre-State participation therefor; and
- (d) whether the proposal of Public Private Partnership (PPP) model is being considered in this regard and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): Public Health being a State subject, it is primarily the responsibility of the State Governments to provide health care to the people. However, financial and technical assistance is being provided to the States/UTs under National Health Mission(NHM) for strengthening existing healthcare facilities including setting up of infrastructure, training of doctors and para medical staff, etc. as per State specific Programme Implementation Plans (PIPs).

Government of India is implementing National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) for interventions up to District level under the National Health Mission.

Under NPCDCS, there is a provision for setting up of Cardiac Care Units(CCUs) in District Hospitals. The approvals are given as per the Programme Implementation Plan submitted by the States under National Health Mission(NHM). As informed by the States, till December, 2017, 138 CCUs have been set up under the programme.

For developing/ strengthening and equipping CCU, a non-recurring budget of Rs. 1.5 crore is allotted, with annual recurring budget of Rs. 26 lakh for manpower and consumables. There is also a provision for one specialist doctor and 4 GNMs.

Government of India is also implementing the Scheme “Capacity Building for Developing Trauma Care Facilities in Govt. Hospitals on National Highways” aims at reducing preventable deaths because of road accidents to 10 per cent by developing a pan-India trauma care network in which no trauma victim has to be transported for more than 50 kilometers and a designated trauma care facility is available at every 100 Km of National Highway. There is no provision under the scheme to set up at Trauma centre in all the block/ panchayat levels of the country.

Pursuant to announcement in Union Budget 2016-17 regarding starting of Dialysis services in District Hospitals under the National Health Mission (NHM), the ‘Pradhan Mantri National Dialysis Programme’ was rolled out in 2016. Guidelines for ‘Pradhan Mantri National Dialysis Programme’ including model Request for Proposal (RFP) from the private providers have been issued. As per the guidelines, the private partner is envisaged to provide medical human resource, dialysis machine along with Reverse Osmosis (RO) water plant infrastructure, dialyzer and consumables, while the space, power, and water supply within District Hospitals are to be provided by the State Governments. Support under Pradhan Mantri National Dialysis Programme for provision of free dialysis services to the poor is provided to State/ UTs on the basis of their proposals in their Programme Implementation Plans. Approval of Rs. 154 crore and Rs. 178 crore has been given to states in 2016-17 and 2017-18 respectively.